

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

**APPEAL NO. 119 OF 2016 &
IA NOS. 668 & 674 OF 2016 AND
APPEAL NO. 277 OF 2016 &
IA NO. 572 OF 2016**

Dated: 9th August, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

**APPEAL NO. 119 OF 2016 &
IA NOS. 668 & 674 OF 2016**

In the matter of:-

Adani Power Rajasthan Ltd. Appellant(s)
Vs.
Rajasthan Electricity Regulatory Commission & Ors..... Respondent(s)

Counsel for the Appellant(s) : Mr. S. Venkatesh
Mr. Amit Kapur
Mr. Pratyush Singh
Mr. Varun Singh

Counsel for the Respondent(s) : Mr. R.K. Mehta
Ms. Himanshi Andley for R-1

Mr. Anand K. Ganesan for R-4

**APPEAL NO. 277 OF 2016 &
IA NO. 572 OF 2016**

In the matter of:-

Jaipur Vidyut Vitran Nigam Ltd. & Ors. Appellant(s)
Vs.
M/s Adani Power Rajasthan Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Amit Kapur
Ms. Abiha Zaidi for R-1

Mr. R.K. Mehta
Ms. Himanshi Andley for R-2

ORDER

We have heard Mr. Anand K. Ganesan, learned counsel for the Appellant in Appeal No. 277 of 2016.

List the matter for further hearing on **10.08.2017 at 2.30 p.m.**

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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